

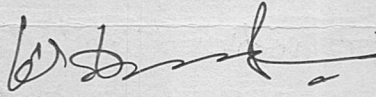
O.A. No.1028/04

04.08.2005

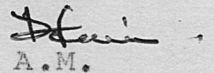
Hon'ble Mr. D.R. Tiwari, A.M  
Hon'ble Mr. K.B.S Rajan, J.M

Heard Sri Rakesh Verma counsel for the  
applicant and Sri A.N. Ambasta holding brief of  
Sri A Mohiley counsel for the respondents.

Learned counsel for the applicant has submitted  
that he no instruction from the client, despite  
several reminders to file R.A. In view of this,  
the O.A. is dismissed for want of prosecution.



J.M.



A.M.

Manish/-